

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 30

Dated Guwahati, the 3rd June, 2020

In supersession of all previous Orders/Notifications, Hon'ble the Chief Justice has been pleased to re-constitute the following Committees in the manner as indicated below:-

Sl.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Hon'ble Mr. Justice Manojit Bhuyan 5. Hon'ble Mr. Justice Michael Zothankhuma	Registrar General
2.	Financial Affairs & Budget Committee	1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice K. R. Surana	Registrar (Admn.) to be assisted by DR (Finance)


3/6/2020


3.	Committee for Recruitment, Transfer, Posting, Promotion of Judicial Officers of all States, and for Examining the matter of Assured Career Progression (ACP) and functional scale to the Officers of Assam Judicial Service, Nagaland Judicial Service, Mizoram Judicial Service and Arunachal Pradesh Judicial Service.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Michael Zothankhuma 	Registrar (Vigilance)
4.	<p>Committee for Judicial Education and Training/ Library Committee.</p> <p>Committee for publication of Annual Report for the High Court & for preparation of Vision Statement for High Court and District Courts/</p> <p>Committee to look after the affairs of the Law Research Institute.</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice K.R. Surana. 4. Hon'ble Mr. Justice Soumitra Saikia 	<p>Registrar (Judicial) to be assisted by Librarian-cum-Research Officer (LRO)./</p> <p>Jt. Registrar (Vigilance) & Jt.Registrar (PM&P)/</p> <p>Registrar (Establishment)</p>
5.	Committee to examine the continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years.	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Manojit Bhuyan 	Registrar (Vigilance)

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 2/6/2020

6.	Committee for Buildings & Infrastructure	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Michael Zothankhuma <p>MEMBERS</p> <ol style="list-style-type: none"> 4. Chief Secretary of the respective States 5. Secretary/Senior-most Secretary of the Department of Finance of the respective States. 6. LR & Secretary, Judicial Department of the respective States. 7. Chief Engineer, PWD, (Bldg.), of the respective States. <p><i>(Officials indicated at Sl. No. 4 to 7 will remain present as and when issues concerning the respective States are taken up)</i></p> <p><i>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. No. 4 to 7, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</i></p>	Registrar (Admn.) to be assisted by Jt. Registrar (PM&P)
7.	Committee for Centralized Recruitment for Officers & Staff of Subordinate Judiciary and all Benches of the High Court and the Judicial Academy, Assam.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice K. R. Surana 3. Hon'ble Mr. Justice P. K. Deka 	Registrar (Admn.) To be assisted by Joint Registrar (Recruitment)

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3/6/2020


8.	Committee to monitor the construction of the building and infrastructure development etc., of Judicial Academy, Assam	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice K. R. Surana 3. Hon'ble Mr. Justice Manish Choudhury. 4. Director, Judicial Academy, Assam. 	Research Officer, Judicial Academy, Assam
9.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conferences	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice A. M. Bujor Barua 	Registrar (Vigilance) to be assisted by Jt. Registrar (PM&P)
10.	Gauhati High Court Committee for sensitization of Family Court matters	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh. 3. Hon'ble Mrs. Justice Rumi Kumari Phukan 	Jt. Registrar (Vigilance)
11.	Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice A. M. Bujor Barua 4. Hon'ble Mr. Justice Mir Alfaz Ali 5. Dist. & Sess. Judge, Kamrup (M), Guwahati. 6. Shri G. N. Sahewalla, Sr. Advocate. 7. Shri Hari Kanta Deka, Sr. Advocate 	Registrar (Judicial)


3/6/2020

12.	Committee for Designation of Senior Advocates	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Advocate Generals of the respective states of Assam, Nagaland, Mizoram and Arunachal Pradesh. 5. One member of the respective Bar Associations of Assam, Nagaland, Mizoram and Arunachal Pradesh to be nominated by the Members mentioned at Sl. Nos. 1,2,3, and 4. <p>N.B. The Members indicated at Sl. Nos. 4 and 5 will participate, as and when, the issue of consideration of designating Senior Advocate from their respective States, is taken up.</p>	Registrar General
13.	Mediation Monitoring Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam 4. Hon'ble Mr. Justice P.J. Saikia. 	Registrar (Admn.)
14.	Public Interest Litigation Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice S. K. Medhi 3. Hon'ble Mr. Justice Manish Choudhury 	Registrar (Judicial)
15.	Information and Communication Technology Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice K.R. Surana 4. Hon'ble Mr. Justice Soumitra Saikia 	Registrar (IT) To be assisted by Jt. Registrar (PM & P)

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3/6/2020

16.	Committee for Implementation of National Court Management System	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice A. M. Bujor Barua 3. Hon'ble Mr. Justice P. K. Deka 4. Registrar General, Gauhati High Court 5. Director, Judicial Academy, Assam 6. Member-Secretary, Assam State Legal Services Authority 7. Central Project Co-ordinator, Gauhati High Court 8. Chief Engineer, PWD (Bldg.), Assam 9. Director, Assam Institute of Management. 10. Technical Director, NIC, Assam State Centre-cum-E-Courts Project Co-ordinator, Assam. 	Registrar (Judicial)
17.	District Sub-Committee for effective integration of National Court Management Systems and State Court Management Systems	<ol style="list-style-type: none"> 1. Portfolio Judge of the respective District 2. District Judge 3. Deputy Commissioner 4. District Informatics Officer 	District Judge of the concerned district will be the Secretary and will coordinate with Registrar (Judicial)
18.	District Committee for Building & Infrastructure	<ol style="list-style-type: none"> 1. Hon'ble Portfolio Judge of the concerned district. 2. District Judge 3. Chief Judicial Magistrate 	One Judicial Officer to be appointed by the District Judge in consultation with Hon'ble Portfolio Judge
19.	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice S. Serto 4. Hon'ble Mr. Justice Nelson Sailo 5. Hon'ble Mr. Justice Nani Tagia 	Registrar (Judicial)


 3/6/2020


20.	Committee to periodically oversee the cases under the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Rules, 1996	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice S. Serto 3. Hon'ble Mr. Justice Nelson Sailo 4. Hon'ble Mr. Justice P.J. Saikia 	Registrar (Judicial)
21.	<p>Committee for dealing with all matters relating to Officers and Staff of the High Court (Principal Seat and Outlying Benches); specifically,</p> <ol style="list-style-type: none"> a) Promotion, ACP, Recruitment (Principal Seat); Reservation of posts for direct recruitment. b) All matters relating to ACRs. c) Staff Welfare. d) Select best sections and staff of the Principal Seat of the Gauhati High Court. 	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Michael Zothankhuma 	Registrar (Estt.)
22.	Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No. 652 / 2012. (NDPS Committee)	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice K.R. Surana 2. Hon'ble Mr. Justice M.A. Ali 3. Hon'ble Mr. Justice P. J. Saikia 	Registrar (Judicial)


23/5/2020

23.	Committee for Gender Sensitisation and Internal Complaints Committee.	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice Mir Alfaz Ali 3. Sri Tanmay Jyoti Mahanta, Sr. Advocate 4. Smt. Rita Das Mozumdar, Advocate 5. Dr. Shabeena Yasmin Saikia, Asst. Prof. Deptt. of Sociology, Gauhati University 6. Smt. Kalyani Pathak, Deputy Registrar (Budget) 7. Prakash Deka, Advocate's Clerk 	Kalyani Pathak, Deputy Registrar (Budget)
24.	Arrear Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Michael Zothankhuma 2. Hon'ble Mr. Justice K. R. Surana 3. Hon'ble Mr. Justice S. K. Medhi 	Registrar (Judicial)
25.	Committee to regulate and monitor the progress of the trials under the POCSO Act	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh. 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice S. Serto 4. Hon'ble Mr. Justice K. R. Surana 	Registrar (Judicial)
26.	Committee for consideration of the representations submitted by the Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court for expunction / revision of remarks and / or up gradation of grading recorded in their ACRs	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.R. Pathak. 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Mir Alfaz Ali 	Registrar (Vigilance)

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21/6/2020

27.	Rule Committee for all other Rules	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice K.R. Surana 2. Hon'ble Mr. Justice P. K. Deka 3. Hon'ble Mr. Justice Mir Alfaz Ali 4. Hon'ble Mr. Justice Manish Choudhury. 	Registrar (Vigilance)
28.	Committee for the utilization of funds under the 14 th Finance Commission	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.R Pathak 2. Hon'ble Mr. Justice Michael Zothankhuma. 3. Hon'ble Mr. Justice K.R. Surana. 4. Smti. T.Y Das, IAS (Retd.), Chairperson of 6th Assam State Finance Commission. 5. Addl. Chief Secretary to the Govt. of Assam, Planning & Development Deptt. 6. Commissioner & Secretary to the Govt. of Assam, Finance Department. 7. LR & Secy. to the Govt. of Assam, Judicial Deptt. 8. Chief Engineer, PWD (Building), Assam. <p>N.B. For any matter / issue relating to the implementation of 14th Finance Commission Award, which is otherwise not related to the officials at Sl. No. 4 to 8, shall be placed before Hon'ble the Chief Justice through the other Hon'ble members indicated at Sl. Nos. 1, 2 & 3.</p>	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)


2/6/2020

29.	Review Committee for considering the matter of revocation/extension of suspension period of Judicial Officers under the Gauhati High Court.	1. Hon'ble Mr. Justice Manish Choudhury 2. Hon'ble Mr. Justice Soumitra Saikia	Registrar (Vigilance)
30.	Committee to look after the Protocol, Guest House of the Gauhati High Court and the security arrangement of the Gauhati High Court and District Courts of Assam.	1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Michael Zothankhuma	Registrar (Admn.)
N.B.: Hon'ble the Chief Justice will be Chairman of all Committees.			
31.	Committee to look after the issues relating to development of Judicial infrastructure and allotment of facilities to Judicial Officers in the States of Nagaland, Mizoram and Arunachal Pradesh	1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Sr. Portfolio Judge of the concerned State 3. Registrar of respective Outlying Benches	- Chairman - Member - Member

This order will come into effect immediately.

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III-23/2013/Pt./ 1135-1146/G, Dated 3rd June, 2020.

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Research Officer, Judicial Academy, Assam.

- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Librarian –Cum- Research Officer, Gauhati High Court, Guwahati.
- 8) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 10) The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 11) The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
- 12) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

03.06.2020

